

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5120
ANSWERED ON:26.04.2013
IRREGULARITIES IN REGARD TO PATHARI CASTE
Singh Shri Murarilal;Verma Shri Sajjan Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received any representation regarding irregularities committed in the Census Commission in regard to Pathari caste in Madhya Pradesh and Chhattisgarh;
- (b) if so, the details thereof ;
- (c) whether benefits of Scheduled Tribes are not accruing to the Pathari caste of Madhya Pradesh and Chhattisgarh ;
- (d) if so , the details thereof and the reasons therefor ; and
- (e) the action taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a) : As per the information made available by the Office of Registrar General & Census Commissioner, India, no representation regarding irregularities in conducting census 2011 in respect of Pathari Caste in Madhya Pradesh and Chhattisgarh has been received.
- (b) : Does not arise.
- (c) Pathari community has been enlisted as Scheduled Tribe in the state of Madhya Pradesh and Chhattisgarh. Hence, all benefits meant for Scheduled Tribes accrue to the Pathari caste of Madhya Pradesh and Chhattisgarh state.
- (d) & (e) Does not arise.